

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 166 of 2011, 150 of 2011 & 168 of 2011

Dated: 1st March, 2012

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

Appeal No. 166 of 2011

In the matter of:

**Biomass Energy Developers
Association & Ors. ... Appellant (s)**

Versus

**Andhra Pradesh Electricity
Regulatory Commission & Ors. ... Respondent (s)**

Appeal No. 150 of 2011

M/s SLS Power Limited ... Appellant (s)

Versus

**Andhra Pradesh Electricity
Regulatory Commission & Ors. ... Respondent (s)**

Appeal No. 168 of 2011

**South Indian Sugar Mills
Association & Ors. ... Appellant (s)**

Versus

**Andhra Pradesh Electricity
Regulatory Commission & Ors. ... Respondent (s)**

**Counsel for the Appellant (s)
(In Appeal No.166 of 2011) : Mr. Gopal Choudary**

**(In Appeal No. 150 of 2011) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Ms. Sneha Venkataramani**

Contd...P2/-

(In Appeal No. 168 of 2011)

Mr. Challa GunaRanjan
Mr. Mullaadi Rambabu

Counsel for the Respondent (s) :
(In Appeal Nos. 166 of 2011,
150 of 2011 & 168 of 2011

Mr. A. Mariaputham, Sr. Adv.
Mr. A. Subba Rao
Mr. A.T. Rao
Mr. Yusuf Khan
Mr. K.V. Mohan & Mr. K.V.
Balakrishnan for APERC

ORDER

Heard learned counsel for the appellant in Appeal No. 166 of 2011. Post the matter for further hearing on **15th March, 2012 at 2.30 p.m.**

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

rkt